

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.2718/2012

This the 6th day of May, 2016

Hon'ble Mr. Justice M.S. Sullar, Member, (J)
Hon'ble Mr.K.N.Shrivastava, Member (A)

Sh. Suman Kumar,
S/o Sh. HiramanBaitha,
R/o H. No. 33, ShakarpurKhas,
Opp. U-170, Shakarpur
Delhi-110092. Applicant

(By None)

Versus

1. North Delhi in Municipal Corporation
(Through its Commissioner)
4 th Floor,
Dr.Shyama Prasad Mukherjee,
Civic Center, Minto Road,
New Delhi-110002.
2. Additional Commissioner of Education
North Delhi in Municipal Corporation
5th Floor,
Dr.Shyama Prasad Mukherjee-
Civic Center, Minto Road,
New Delhi-110002.
3. Director of Education
Education Department
North Delhi in Municipal Corporation
15 th Floor,
Dr.Shyama Prasad Mukherjee-
Civic Center, Minto Road,
New Delhi-110002.
4. Additional Director of Education
North Delhi in Municipal Corporation
15 th Floor,
Dr.Shyama Prasad Mukherjee-
Civic Center, Minto Road,
New Delhi-110002.
5. Dy. Director of Education,
Education Department City Zone,
North Delhi in Municipal Corporation
Zonal Office Building,
Mlug Car Parking,Asaf Ali Road,
New Delhi-110002.
6. Smt. BimlaBharti
School Inspector (Phys.),

DDO/ADE (Phy.)-Officiating
Education Department City Zone,
North Delhi in Municipal Corporation
Zonal Office Building,
Mlug Car Parking, Asaf Ali Road,
New Delhi-110002.

... Respondents

(By Advocate: ShriK.M. Singh)

ORDER(ORAL)

By Hon'ble Mr.JusticeM.S.Sullar,M(J):

Asis evident from the record, that there was no appearance on behalf of the applicant on 22.12.2015 and 29.02.2016 when this case was listed for hearing. Consequently, the OA was adjourned for today for arguments.

2. Today again, nobody is appearing on behalf of the applicant. As such, we have no option but to dismiss the OA in default. Therefore, the OA is hereby dismissed for non-prosecution of the matter.

(K.N. Shrivastava) (Justice M.S.Sullar)
Member(A) Member(J)

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